Unstarred Questions

Safeguarding of Western Ghats

835. DR. R. LAKSHMANAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has formulated any plan to safeguard the Western Ghats; and

(b) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. The steps taken by the Government for safeguarding the Western Ghats include the following:

- (i) Based on the recommendations of the High Level Working Group (HLWG) report on Western Ghats, the Ministry of Environment, Forest and Climate Change issued Directions under Section 5 of the Environment (Protection) Act, 1986 on 13th November 2013, for safeguarding the Western Ghats and maintaining its environmental integrity. As per the Directions, five categories of new and/or expansion projects/activities which have maximum interventionist and damaging impacts on ecosystems shall not be considered for granting environmental clearance in the Ecologically Sensitive Area (ESA) of Western Ghats as identified by the High Level Working Group.
- (ii) The Ministry of Environment, Forest and Climate Change has notified the following six as ecologically sensitive zones/areas in the Western Ghats in order to regulate/prohibit certain identified developmental activities:
 - Eco-sensitive Zone around Purna Wildlife Sanctuary, Gujarat
 - Eco-sensitive Zone around Vansda Wildlife Sanctuary, Gujarat
 - Eco-sensitive Zone of Mahabaleshwar-Panchgani, Maharashtra
 - Eco-sensitive Zone of Matheran, Maharashtra.
 - Dahanu Taluka Eco-fragile area, Maharashtra.
 - Eco-sensitive Zone around Bandipur National Park, Karnataka.

Tiger Protection Force

836. SHRI V. P. SINGH BADNORE: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) how many Project Tigers have been given "Tiger Protection Force" and the details of their numbers; and

Written Answers to

(b) how much fund has been allotted for such Force and the details thereof, Statewise during the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The Special Tiger Protection Force is operational in 6 tiger reserves *viz.*, Bandipur (Karnataka), Pench, Tadoba-Andhari and Melghat (Maharashtra), Similipal (Odisha) and Ranthambhore (Rajasthan) Tiger Reserves. Besides, funding assistance to tiger reserves is provided for various activities which *inter alia*, includes antipoaching activities consisting of deployment of Tiger Protection Force/Squads including ex-servicemen and local workforce in all tiger reserves.

(b) The details of funds allocated and released for raising, arming and deploying the Special Tiger Protection Force, State-wise, during last five years is at Statement-I. (*See* below) The details of funding assistance provided to tiger reserves, *inter alia* including funds for Tiger Protection Force/Squads for last five years are at Statement-II.

Statement-I

State-wise funding support provided for raising, arming and deploying the Special Tiger Protection Force (STPF) under the Centrally Sponsored Scheme of Project Tiger during last five year

Sl. State	2011	-12	2	012-13	20	13-14	201	14-15	201	5-16
No.	Allo- cation	Release	Allo- cation	Release	Allo- cation	Release	Allo- cation	Release	Allo- cation	Release
1. Maharash	ntra 0.00	0.001	73.6023	173.6023	440.00	372.35	438	351.168	584.72	478.076
2. Karnatak	a 0.00	0.00	0.00	0.00	477.9772	477.9772	340.731	340.731	378.00	302.40
3. Odisha	300.00	240.00	0.00	0.00	250.00	200.00	250.00	200.00	200.00	160.00

Statement-II

State-wise details of funding assistance provided to tiger reserves, inter alia including funds for Tiger Protection Force/Squads for last five years

(₹ in Lakhs)

Tiger Reserve	States	2011-12	2012-13	2013-14	2014-15	2015-16
Nagarjunsagar	Andhra Pradesh	154.406	208.68	121.3504	131.661	0.0000
Kawal	Andhra Pradesh	0.0000	196.2104	90.4300	52.48	0.0000
Namdapha	Arunachal Pradesh	75.00	156.3832	324.1837	289.209	184.439

Tiger Reserve	States	2011-12	2012-13	2013-14	2014-15	2015-1
Pakke	Arunachal Pradesh	161.7857	263.704	412.8568	369.217	245.
Kaziranga	Assam	426.9168	250.286	708.9060	1136.656	1025.13
Manas	Assam	479.62	0.0000	9970765	328.199	259.8
Nameri	Assam	40.972	123.608	0.0000	44.534	79.54
Orang	Assam	0.0000	0.0000	0.0000	60.88	
Valmiki	Bihar	172.193	311.064	284.7730	317.096	223.5505
Achanakmar	Chhattisgarh	494.586	217.0924	255.6320	297.267	184.82
Indravati	Chhattisgarh	106.13	69.45	75.5500	97.781	121.50
Udanti-Sitanadi	Chhattisgarh	102.01	245.92	208.4560	214.779	92.61
Palama	Jharkhand	156.3465	107.44023	251.1680	199.08	47.984
Bandipur	Karnataka	213.9504	221.543	808.8410	676.753	581.420
Bhadra	Karnataka	215.8822	198.2391	306.9850	221.995	196.92
Dandeli Anshi	Karnataka	159.204	136.18	434.5460	239.29	201.40
Nagarhole	Karnataka	1123.133	222.049	251.1008	279.506	267.306
Biligiri Ranganth Temple	Karnataka	118.48	155.52	183.5970	148.2286	131.137
Periyar	Kerala	261.57	286.96	271.4880	286.584	226.41
Parambikulam	Kerala	168.2	227.875	208.1840	230.9511	170.18
Bandhavgarh	Madhya Pradesh	2313.237	334.633	244.6120	282.481	237 134
Kanha	Madhya Pradesh	1969.67	4373.17	3162.2040	2792.154	354.35
Panna	Madhya Pradesh	284.7956	295.9054	358.3480	348.477	318.04
Pench	Madhya Pradesh	191.5300	128.44	314.2390	314.4614	181.438
Sanjay Dubri	Madhya Pradesh	92.6730	223.88	323.6850	263.291	169.39
Satpura	Madhya Pradesh	310.8056	416.3354	393.0500	334.2538	160.6
Melghat	Maharashtra	973.5790	332.746	320.4880	2371.5512	2872.756
Pench	Maharashtra	280.8180	232.01715	343.4400	346.5453	364.313
Tadoba-Andhari	Maharashtra	2320.5485	222.37515	2564.4383	414.5646	393.4444
Sahyadri	Maharashtra	47.3960	61.27	136.7660	124.1026	113.93
Nawegaon Nagzira	Maharashtra	0.0000	0.0000	0.0000	105.6	122.0354
Bor	Maharashtra	0.0000	0.0000	0.0000	63.1604	56.592
Dampa	Mizoram	225.2880	468.31	233.6800	232.1896	187.984

Written Answers to		[2 May	v, 2016]	Unstarred Questions 1		
Tiger Reserve	States	2011-12	2012-13	2013-14	2014-15	2015-16
Satkosia	Odisha	118.4080	142.956	191.3030	192.0869	167.45412
Similipal	Odisha	436.6681	20.8	556.8900	515.3016	377.3464
Ranthambhore	Rajasthan	0.6000	2834.955	304.5200	260.22	182.12
Sariska	Rajasthan	66.6100	1255.612	208.3280	274.35	1016.533
Mukandara	Rajasthan	0.0000	0.0000	0.0000	92.622	59.155
Kalakad Mundanthurai	Tamil Nadu	209.8250	143.997	127.6950	195.35	145.189
Mudumalai	Tamil Nadu	191.5830	138.795	229.1160	243.786	1559.492
Anamalai	Tamil Nadu	204.5560	163.191	252.8440	272.639	140.7564
Sathyamangalam	Tamil Nadu	0.0000	0.0000	144.0200	152.541	104.73388
Kawal	Telangana	0.0000	0.0000	0.0000	0.0000	128.8048
Amrabad	Telangana	00000	0.0000	0.0000	0.0000	86.0144
Rajaji	Uttarakhand	0.0000	0.0000	0.0000	0.0000	273.154
Corbett Tiger	Uttarakhand	399.7600	160.69	377.6890	391.1941	41.083138
Buxa	West Bengal	135.6600	177.2	136.4700	205.71	108.7324
Sunderbans	West Bengal	22.0000	227.716	211.3400	391.1725	267.77541
Dudhwa	Uttar Pradesh	446.1258	334.055	525.8760	484.4133	500.0883
Pilibhit	Uttar Pradesh	0.0000	0.0000	0.0000	276.515	124.458
Total		15872.5222	16287.25343	16958.1655	17502.0000	15484.9365

Raising and breeding of Chinese quails

837. SHRI V. P. SINGH BADNORE: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) how many States have been allowed to raise and breed Chinese quails;
- (b) whether the Ministry is allowing breeding of these birds; and

(c) whether the Ministry is required to give permission for their breeding by private players?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) The Ministry of Environment, Forest and Climate Change does not grant permission for raising and